

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB) 56 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2017

NAME OF THE COMPANY: M/s Steel India Corporation Vs. M/s Shree Radha Raman Packaging Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	Mr. Anuradha Gautam, Advocate for RP Mr. Sunil Kr. Dhrawal, RP Mr. P. S. Soni, PCS		
	For the Respondent:	Mr. Sharad Rajwanshi and Mr. Jayant Gupta, CS		

ORDER

The RP submits that he has received certain documents pursuant to the previous order and the Corporate Debtor is in the process of submitting the remaining documents. Let the compliance affidavit be filed by both the parties.

To come up on 19th December, 2017.



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)